IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No.1428 of 2021

Awadh Bihari Singh .... …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. Vishal Kr. Tiwary, Advocate
For the State : Mr. Sanat Kr. Jha, Addl.P.P
For the Informant : Mr. Ravi Kr. Singh, Advocate

Order No.02 Dated- 05.04.2021

Heard the parties through video conferencing.

Learned counsel for the petitioner, after some arguments, seeks permission of this Court to withdraw this bail application.

Permission is accorded.

This bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Animesh/